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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 31] नई दिल्ली, शनिवार, दिसम्बर 24, 2022/पौष 3, 1944 (शक)
No. 31] NEW DELHI, SATURDAY, DECEMBER 24, 2022/PAUSA 3, 1944 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 24th December, 2022/Pausa 3, 1944 (Saka)

The following Act of Parliament received the assent of the President on the 24th December, 2022 and is hereby published for general information:—

THE APPROPRIATION (No. 5) ACT, 2022

No. 22 OF 2022

[24th December, 2022.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2022-23.

BE it enacted by Parliament in the Seventy-third Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (No. 5) Act, 2022.

Short title.

2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of four lakh thirty-five thousand nine hundred thirty-eight crore and eighty-seven lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2022-23 in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 435938,87,00,000 out of the Consolidated Fund of India for the financial year 2022-23.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Appropriation.

THE SCHEDULE
(See sections 2 and 3)

1 No. of Vote	2 Services and purposes	3		
		Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Department of Agriculture and Farmers' Welfare Revenue	3,00,000	..	3,00,000
	Capital	1,00,000	..	1,00,000
3	Atomic Energy Revenue	3146,24,00,000	..	3146,24,00,000
	Capital	2,00,000	..	2,00,000
4	Ministry of AYUSH Revenue	1,00,000	..	1,00,000
6	Department of Fertilizers Revenue	109288,95,00,000	..	109288,95,00,000
7	Department of Pharmaceuticals Revenue	24,39,00,000	1,80,00,000	26,19,00,000
8	Ministry of Civil Aviation Revenue	1,00,000	..	1,00,000
9	Ministry of Coal Revenue	154,64,00,000	..	154,64,00,000
10	Department of Commerce Revenue	383,00,00,000	..	383,00,00,000
	Capital	1,00,000	..	1,00,000
11	Department for Promotion of Industry and Internal Trade Revenue	4,00,000	1,00,000	5,00,000
	Capital	62,45,00,000	..	62,45,00,000
12	Department of Posts Revenue	..	1,60,00,000	1,60,00,000
	Capital	87,00,00,000	..	87,00,00,000
13	Department of Telecommunications Revenue	13668,84,00,000	..	13668,84,00,000
	Capital	1,00,000	..	1,00,000
15	Department of Food and Public Distribution Revenue	80348,28,00,000	..	80348,28,00,000
	Capital	3,00,000	..	3,00,000
16	Ministry of Cooperation Capital	154,00,00,000	..	154,00,00,000
17	Ministry of Corporate Affairs Revenue	1,00,000	..	1,00,000
18	Ministry of Culture Revenue	354,02,00,000	..	354,02,00,000
	Capital	1,00,000	..	1,00,000
19	Ministry of Defence (Civil) Revenue	2750,00,00,000	50,00,000	2750,50,00,000
	Capital	500,01,00,000	..	500,01,00,000
20	Defence Services (Revenue) Revenue	19999,30,00,000	70,00,000	20000,00,00,000
21	Capital Outlay on Defence Services Capital	1,00,000	..	1,00,000
23	Ministry of Development of North Eastern Region Revenue	2,00,000	..	2,00,000
	Capital	80,00,00,000	..	80,00,00,000
24	Ministry of Earth Sciences Revenue	2,00,000	..	2,00,000
25	Department of School Education and Literacy Revenue	2,00,000	..	2,00,000
26	Department of Higher Education Revenue	3,00,000	..	3,00,000
27	Ministry of Electronics and Information Technology Revenue	320,01,00,000	..	320,01,00,000
28	Ministry of Environment, Forests and Climate Change Revenue	3,00,000	..	3,00,000
	Capital	2,00,000	..	2,00,000
29	Ministry of External Affairs Revenue	3,00,000	..	3,00,000
	Capital	1,00,000	..	1,00,000
30	Department of Economic Affairs Revenue	575,43,00,000	..	575,43,00,000
	Capital	1,00,000	..	1,00,000
32	Department of Financial Services Revenue	261,48,00,000	65,00,000	262,13,00,000
	Capital	1,00,000	..	1,00,000
33	Department of Public Enterprises Revenue	3,00,00,000	..	3,00,00,000
	Capital	150,00,00,000	..	150,00,00,000
35	Department of Revenue Revenue	19698,49,00,000	..	19698,49,00,000
	Capital	30,00,00,000	..	30,00,00,000
36	Direct Taxes Capital	229,72,00,000	..	229,72,00,000
37	Indirect Taxes Revenue	1,00,000	..	1,00,000
43	Department of Fisheries Revenue	2,00,000	..	2,00,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
44	Department of Animal Husbandry and Dairying Revenue	1,00,000	..	1,00,000
45	Ministry of Food Processing Industries Revenue	2,00,000	..	2,00,000
46	Department of Health and Family Welfare Revenue	6,00,000	..	6,00,000
 Capital	2,00,000	..	2,00,000
47	Department of Health Research Revenue	2,00,000	..	2,00,000
48	Ministry of Heavy Industries Revenue	2,00,000	..	2,00,000
 Capital	1,00,000	..	1,00,000
49	Ministry of Home Affairs Revenue	4,00,000	..	4,00,000
 Capital	2,00,000	..	2,00,000
50	Cabinet Revenue	1,00,000	..	1,00,000
51	Police Revenue	2982,36,00,000	..	2982,36,00,000
 Capital	1,00,000	..	1,00,000
52	Andaman and Nicobar Islands Revenue	3,00,000	..	3,00,000
53	Chandigarh Revenue	461,72,00,000	1,49,00,000	463,21,00,000
 Capital	7,00,000	..	7,00,000
54	Dadra and Nagar Haveli and Daman and Diu Revenue	46,96,00,000	..	46,96,00,000
 Capital	54,06,00,000	..	54,06,00,000
55	Ladakh Revenue	4,00,000	..	4,00,000
 Capital	14,00,000	..	14,00,000
56	Lakshadweep Capital	1,00,000	..	1,00,000
58	Transfers to Jammu and Kashmir Revenue	8956,69,00,000	..	8956,69,00,000
59	Transfers to Puducherry Revenue	1400,00,00,000	..	1400,00,00,000
60	Ministry of Housing and Urban Affairs Revenue	2283,95,00,000	8,66,00,000	2292,61,00,000
 Capital	3,00,000	1,91,00,000	1,94,00,000
61	Ministry of Information and Broadcasting Revenue	201,23,00,000	..	201,23,00,000
62	Department of Water Resources, River Development and Ganga Rejuvenation Revenue	4,00,000	..	4,00,000
63	Department of Drinking Water and Sanitation Revenue	2,00,000	..	2,00,000
65	Law and Justice Revenue	29,65,00,000	..	29,65,00,000
66	Election Commission Revenue	67,24,00,000	..	67,24,00,000
	CHARGED.— <i>Supreme Court of India</i> Revenue	..	4,01,00,000	4,01,00,000
68	Ministry of Micro, Small and Medium Enterprises Revenue	2,00,000	..	2,00,000
71	Ministry of New and Renewable Energy Revenue	132,33,00,000	..	132,33,00,000
 Capital	2,00,00,000	..	2,00,00,000
72	Ministry of Panchayati Raj Revenue	37,21,00,000	..	37,21,00,000
74	Ministry of Personnel, Public Grievances and Pensions Revenue	3,00,000	..	3,00,000
 Capital	1,00,000	165,46,00,000	165,47,00,000
	CHARGED.— <i>Central Vigilance Commission</i> Revenue	..	1,50,00,000	1,50,00,000
76	Ministry of Petroleum and Natural Gas Revenue	25503,68,00,000	..	25503,68,00,000
77	Ministry of Planning Revenue	612,44,00,000	..	612,44,00,000
 Capital	10,00,00,000	..	10,00,00,000
78	Ministry of Ports, Shipping and Waterways Revenue	13,09,00,000	..	13,09,00,000
 Capital	70,80,00,000	..	70,80,00,000
79	Ministry of Power Revenue	2,00,000	..	2,00,000
 Capital	10,00,00,000	..	10,00,00,000
	CHARGED.— <i>Staff, Household and Allowances of the President</i> Revenue	..	5,35,00,000	5,35,00,000
81	Lok Sabha Revenue	..	2,00,000	2,00,000
82	Rajya Sabha Revenue	..	75,00,000	75,00,000
	CHARGED.— <i>Union Public Service Commission</i> Revenue	..	20,67,00,000	20,67,00,000

1		3		
No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
85	Ministry of Railways Capital	12000,00,00,000	..	12000,00,00,000
86	Ministry of Road Transport and Highways Revenue	10,00,00,000	..	10,00,00,000
 Capital	37117,64,00,000	..	37117,64,00,000
87	Department of Rural Development Revenue	89999,50,00,000	..	89999,50,00,000
88	Department of Land Resources Revenue	2,00,000	10,25,00,000	10,27,00,000
89	Department of Science and Technology Revenue	1,00,000	..	1,00,000
91	Department of Scientific and Industrial Research Revenue	313,65,00,000	..	313,65,00,000
 Capital	1,00,000	..	1,00,000
93	Department of Social Justice and Empowerment Revenue	1100,00,00,000	..	1100,00,00,000
95	Department of Space Revenue	1,00,000	60,00,000	61,00,000
 Capital	1,00,000	..	1,00,000
96	Ministry of Statistics and Programme Implementation Revenue	1,00,000	..	1,00,000
97	Ministry of Steel Revenue	10,72,00,000	..	10,72,00,000
98	Ministry of Textiles Revenue	3,00,000	..	3,00,000
 Capital	6,50,00,000	..	6,50,00,000
100	Ministry of Tribal Affairs Revenue	9,00,00,000	..	9,00,00,000
101	Ministry of Women and Child Development Revenue	2,00,000	..	2,00,000
102	Ministry of Youth Affairs and Sports Revenue	2,00,000	..	2,00,000
	TOTAL :	435712,94,00,000	225,93,00,000	435938,87,00,000

DR. REETA VASISHTA,
Secretary to the Govt. of India.